

DIVISION BENCH
COURT - I

O-222

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/7(KB)2021
IA(COMPANIES.ACT)/24(KB)2022,
IA(COMPANIES.ACT)/2(KB)2021,
COMP.APPL/49(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21ST MARCH 2024, 10:30 A.M

IN THE MATTER OF	SANJEEV JHUNJHUNWALA HUF VS MANAS DISTRIBUTORS PRIVATE LIMITED
UNDER SECTION	SEC. 59 SEC. 213 SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Dripto Majumdar, Adv.] For the Petitioner
Mr. Avik Chowdhury, Adv.]

Mr. Ratnanko Banerjee, Adv.] For the Respondents
Ms. Swapna Choubey, Adv.]
Mr. Mohan Ram Goenka, CS.]

Mr. Bhaskar Dwivedi, Adv.] For R-9
Mr. Prashant Sekhar Pandey, Adv.]
Mr. Rabi Ranjan Tiwari, Adv.]

ORDER

1. Ld.Sr.Counsel /Counsel for the parties present.
2. Ld.Counsel appearing for the petitioner seeks an adjournment stating that it is a changed brief.
3. At request, matter is adjourned to **16/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

PJ